

ORISSA HIGH COURT**FILING REPORT AS ON :29/04/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0002851/2020	BHAJANA @ SANJAY KU SAHOO VS STATE OF ODISHA	DEBASNAN DAS VS	CHAULIAGANJA /12 /2016 () //
2	BLAPL/0002852/2020	PAPU @ PRAVAT NAYAK VS STATE OF ODISHA	DEBASNAN DAS VS	LALBAG /170 /2005 () //
3	BLAPL/0002853/2020	BHAJANA @ SANJAY KU SAHOO VS STATE OF ODISHA	DEBASNAN DAS VS	CHAULIAGANJA /29 /2016 () //
4	BLAPL/0002854/2020	RABINDRA KUMAR BEHERA VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	SAHID NAGAR P.S. /60 /2020 () //
5	BLAPL/0002855/2020	SUSHANTA @ NIKHIL MUNDA VS STATE OF ODISHA	MANAS CHAND VS	AINTHAPALI /94 /2020 () //
6	BLAPL/0002856/2020	INDRA@VIKENDRA MEHER VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	RENGALI (SAMBALPUR) /52 /2020 () //
7	BLAPL/0002857/2020	ABDAR HOSSEIN VS STATE OF ODISHA	MAHES DAS VS	TIKABALI /15 /2020 () //
8	BLAPL/0002858/2020	BASU@BASUDEV GAMANGO VS STATE OF ODISHA	MAHES DAS VS	BADAGADA /12 /2016 () //
9	BLAPL/0002859/2020	ROSHAN JENA VS STATE OF ODISHA	P.R.CHHATOI VS	AIR FIELD P.S. /196 /2019 () //
10	BLAPL/0002860/2020	OM PRAKASH DIXIT VS STATE OF ODISHA	SUSHANTA KU. SAMANTARAY VS	CUTTACK SADAR /186 /2015 () //
11	BLAPL/0002861/2020	RAJANIKANTA JAYPURIA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA /139 /2020 () //

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12	BLAPL/0002862/2020	DEEPAK ROUT VS STATE OF ODISHA	B.SAHOO VS	BARGARH SADAR /105 /2019 () //
13	BLAPL/0002863/2020	NIRBIKAR NANDA VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	SAHID NAGAR P.S. /281 /2019 () //
14	BLAPL/0002864/2020	BADAL SWAIN VS STATE OF ODISHA	S.S.RAY-2 VS	KABISURYANAGAR (KODALA) /314 /2019 () //
15	BLAPL/0002865/2020	G.SURYANARAYAN DORA VS STATE OF ODISHA	ASHOK DAS VS	/ /0 () //
16	BLAPL/0002866/2020	AJAY KUMAR DIGAL@AJU VS STATE OF ODISHA	M/S.SUJATA JENA VS	BALLIGUDA /82 /2020 () //
17	BLAPL/0002867/2020	SANTOSH DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	HINJILI (ASKA) /17 /2020 () //
18	BLAPL/0002868/2020	SK. ALLAUDDIN VS STATE OF ODISHA	BIJAYA KUMAR RAGAD VS	RAJKANIKA /279 /2019 () //
19	BLAPL/0002869/2020	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /294 /2018 () //
20	BLAPL/0002870/2020	SATYA SWARUP JENA @ SATYA SWAROOP JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHAMAKHANDI /08 /2020 () //
21	BLAPL/0002871/2020	KRISHNA MANDAL VS STATE OF ODISHA	M/S.G.N.MISHRA VS	KALIMELA /15 /2020 () //
22	BLAPL/0002872/2020	SUSANTA KUMAR SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /13 /2020 () //
23	BLAPL/0002873/2020	DIBAKAR@DEBAR SINGH	NIRANJAN LENKA	KAPTIPADA /129 /2019

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0002874/2020	BALIA@BALARAM@SATYARANJAN SETHY	PANCHANAN PANIGRAHI	NIHALPRASAD /22 /2019
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0002875/2020	SUVRAJIT PARIDA @ PINTU	SAMBEET PATTANAYAK	PIPLI /13 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0002876/2020	JOGESH UDALI	PANCHANAN PANIGRAHI	AMBADOLA /26 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0002877/2020	SUJATA NAYAK	G.N.MISHRA	BOIPARIGUDA /37 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0002878/2020	SUVRAJIT PARIDA @ PINTU	SAMBEET PATTANAYAK	PIPLI /243 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0002879/2020	RAJA@RAJESH KUMAR DHAL	PANCHANAN PANIGRAHI	NIHALPRASAD /23 /2018
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0002880/2020	DHANESWAR BEHERA	ASIT KUMAR JENA	DHARMASALA /161 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0002881/2020	SK. RAJA	SURYAKANTA DASH	SPL.TASK FORCE /12 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0002882/2020	MUNA PRADHAN	MANAS RANJAN PANDA	GOP /200 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0002883/2020	KHIROD GOPE	DEBASIS MISHRA	KOIDA /18 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0002884/2020	NATIA@MITU@MAHENDRA SWAIN	JYOTIRMAYA SAHOO	SHERAGADA /32 /2018
		VS	VS	()

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35	BLAPL/0002885/2020	STATE OF ODISHA KALIA @ SACHIKANT DALAI VS	DEBASNAN DAS VS	// KUJANGA /188 /2016 ()
36	BLAPL/0002886/2020	STATE OF ODISHA SANU SINDIRI VS	MANORANJAN PADHY VS	// POTTANGI /113 /2019 ()
37	BLAPL/0002887/2020	STATE OF ODISHA SK. AMAN VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /79 /2020 ()
38	BLAPL/0002888/2020	STATE OF ODISHA NIRANJAN SAHOO VS	ASIT KUMAR JENA VS	// DHARMASALA /161 /2020 ()
39	BLAPL/0002889/2020	STATE OF ODISHA RAJ KUMAR VS	S.R.MAHAPATRA VS	// ATHGARH /69 /2020 ()
40	BLAPL/0002890/2020	STATE OF ODISHA SUMIT @ ATUL VS	MANORANJAN PADHY VS	// SEMILLIGUDA /91 /2019 ()
41	BLAPL/0002891/2020	STATE OF ODISHA RAKESH KUMAR VS	S.R.MAHAPATRA VS	// ATHGARH /69 /2020 ()
42	BLAPL/0002892/2020	STATE OF ODISHA NAFA@SK.HABIB VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /79 /2020 ()
43	BLAPL/0002893/2020	STATE OF ODISHA SANTANU DAS VS	B.B.ROUTRAY VS	// AINTHAPALI /94 /2020 ()
44	BLAPL/0002894/2020	STATE OF ODISHA JUDHISTIR PARIDA@PANCHU VS	TANMAYA KUMAR MOHANTY VS	// DELANGA /97 /1997 ()
45	BLAPL/0002895/2020	STATE OF ODISHA MANOJ SETH VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// BARGARH /385 /2019 () //

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46	BLAPL/0002896/2020	BASANTA SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /13 /2020 () //
47	BLAPL/0002897/2020	DURYODHAN NAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	ANGUL TOWN /224 /2019 () //
48	BLAPL/0002898/2020	BANAMALI PATRA VS STATE OF ODISHA	GHANASHYAM MUDULI VS	GOBINDAPUR /32 /2018 () //
49	BLAPL/0002899/2020	AKHAYA KUMAR MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BYREE /54 /2018 () //
50	BLAPL/0002900/2020	DAMAYANTI PRADHAN VS STATE OF ODISHA	MANAS CHAND VS	BALUGAON P.S. /43 /2020 () //
51	BLAPL/0002901/2020	BASANTA PRADHAN VS STATE OF ODISHA	MANAS CHAND VS	BANAPUR P.S. /125 /2015 () //
52	BLAPL/0002902/2020	GOBINDA GIRI VS STATE OF ODISHA	L.BHUYAN VS	TURUMUNGA /84 /2019 () //
53	BLAPL/0002903/2020	BIGUL SETHI VS STATE OF ODISHA	AMIT KUMAR NATH VS	ANGUL TOWN /292 /2020 () //
54	BLAPL/0002904/2020	RABI PATRA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	KANPUR /19 /2020 () //
55	BLAPL/0002905/2020	SANJIB KUMAR DEHURI VS STATE OF ODISHA	CHITTA RANJAN DASH VS	SPL.TASK FORCE /14 /2020 () //
56	BLAPL/0002906/2020	BIJAYA KUMAR MOHAPATRA VS STATE OF ODISHA	ARCHANA MISHRA VS	KUMBHARAPARA /11 /2018 () //
57	BLAPL/0002907/2020	SURESH BHOI	SUNIL KUMAR PANDA	DHAMA /60 /2020

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0002908/2020	SANJAY NAIK	AMIT KUMAR NATH	ANGUL TOWN /224 /2019
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0002909/2020	GAGAN SAHOO	PRASANTA KUMAR SAHOO	//0
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0002910/2020	TITA @ SISIRA DAS @ SISIR	S.ROUT	GOBINDAPUR /67 /2019
		VS	VS	()
		STATE OF ORISSA		//
61	BLAPL/0002911/2020	DEBARAJ MOHANTY @ MOHANTY DEBRAJ	PIYUSH KUMAR MISHRA	KABISURYANAGAR (KODALA) /294 /2019
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0002912/2020	PANCHANAN NAHAK	PIYUSH KUMAR MISHRA	KABISURYANAGAR (KODALA) /294 /2019
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0002913/2020	SACHI MUNDA	AMIT KUMAR NATH	//0
		VS	VS	()
		STATE OF ORISSA		//
64	BLAPL/0002914/2020	PRAMOD BEHERA	SUNIL KUMAR PANDA	HIRAKUD /58 /2020
		VS	VS	()
		STATE OF ORISSA		//
65	CMP/0000336/2020	APARNA DHIR SINGH	MAHESWAR MOHANTY	//
		VS	VS	()
		CHIEF DISTRICT MEDICAL OFFICER,,JAJPUR		//
66	CMP/0000337/2020	SAMPAD DEVI	TUSAR KUMAR MISHRA	//
		VS	VS	()
		AMIYABALA SAMAL		//
67	CMP/0000338/2020	GOBINDA SAHU	ALAKHA CHANDRA MAHANTY	//
		VS	VS	()
		RABINDRA SAHOO		//
68	CMP/0000339/2020	MANOJ KUMAR SAHOO	PRAFULLA KUMAR RATH	//
		VS	VS	()

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69	CMP/0000340/2020	JAJATI KESHARI MISHRA SUKUMARI DEI VS COLLECTOR, KEONJHAR	PARTHA SARATHI DAS VS	// // 0 //
70	CONTAC/0000003/2020	PRADIP KUMAR ROUT VS CHITRA ARUMUGAM	ADV. VS	// 0 //
71	CONTC/0001305/2020	NIRULATA MISHRA VS CHITHRA ARUMUGAM	B.K.NAYAK VS	// 0 //
72	CONTC/0001306/2020	PURNA CHANDRA SAHU VS KRUSHNA CH.NAYAK	adv. VS	// 0 //
73	CONTC/0001307/2020	NAYANA PUHAN VS SASWATA MISHRA	ADV. VS	// 0 //
74	CONTC/0001308/2020	SUSHIL KUMAR MEHER VS CHITRA ARUMUGAM	ADV. VS	// 0 //
75	CONTC/0001309/2020	PRADIP KUMAR ROUT VS CHITRA ARUMUGAM	adv. VS	// 0 //
76	CONTC/0001310/2020	MANOJ KUMAR HOTA VS CHITRA ARUMUGAM	adv. VS	// 0 //
77	CONTC/0001311/2020	PRAMOD KUMAR BEHERA VS BIRANCHI NARAYAN MOHANTY	ADV. VS	// 0 //
78	CONTC/0001312/2020	DURYODHAN MEHER VS BIRANCHI NARAYAN MOHANTY	ADV. VS	// 0 //
79	CONTC/0001313/2020	ARTATRAN BAGARTY VS BIRANCHI NARAYAN MOHANTY	ADV. VS	// 0 //

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80	CONTC/0001314/2020	MANORANJAN SAHU VS BIRANCHI NARAYAN MOHANTY	ADV. VS	// 0 //
81	CONTC/0001315/2020	JAGANNATH SAHU VS BIRANCHI NARAYAN MOHANTY	ADV. VS	// 0 //
82	CONTC/0001316/2020	SATYANANDA SAHU VS BIRANCHI NARAYAN MOHANTY	ADV. VS	// 0 //
83	CONTC/0001317/2020	RASHMI RANJAN SETHY VS SRI SRS KRISHNAAN	DEBENDRA MOHANTA VS	// 0 //
84	CONTC/0001318/2020	MADHABA CHHUALSINGH VS SITANSHU KU.ROUT	ADV. VS	// 0 //
85	CONTC/0001319/2020	GANDHI DEI VS DR. M. MUTHUKUMAR	ADV. VS	// 0 //
86	CONTC/0001320/2020	SUBASH KUMAR SAHOO VS ER. RAMA PRASAD ACHARYA	ADV. VS	// 0 //
87	CONTC/0001321/2020	SUBASH KUMAR SAHOO VS ER. RAMA PRASAD ACHARYA	ADV. VS	// 0 //
88	CONTC/0001322/2020	SUBASH KUMAR SAHOO VS ER. RAMA PRASAD ACHARYA	ADV. VS	// 0 //
89	CONTC/0001323/2020	SUBASH KUMAR SAHOO VS ER. RAMA PRASAD ACHARYA	ADV. VS	// 0 //
90	CONTC/0001324/2020	HAREKRISHNA DHAL VS SAMARTH VERMA	PRAFULLA KUMAR RATH VS	// 0 //
91	CONTC/0001325/2020	MOHAN CHANDRA PANDA	PRAFULLA KUMAR RATH	//

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		VS	VS	()
92	CONTC/0001326/2020	DR. PUMA TUDU KARTIK SAHOO	VS PRAFULLA KUMAR RATH	// //
		VS	VS	()
93	CRLLP/0000013/2020	SURENDRA KUMAR THE REGISTRAR OF COMPANIES CUM OFFICIAN	VS VS	// //0
		VS	VS	()
94	CRLMC/0000971/2020	HEMANT SHARMA TOFAN PATRA	VS DEEPAK KUMAR DAS	// BALIANTA P.S. /240 /2016
		VS	VS	()
95	CRLMC/0000972/2020	STATE OF ODISHA SANU @ SANATAN PRADHAN	VS B.K.NAYAK	// PIPLI /89 /2017
		VS	VS	()
96	CRLMC/0000973/2020	STATE OF ORISSA SARAT JENA @ GODHI	VS B.K.NAYAK	// DELANGA /44 /2018
		VS	VS	()
97	CRLMC/0000974/2020	STATE OF ORISSA RADHA MOHAN GURU	VS NIROJ KUMAR SETHI	// BHEDEN /13 /2002
		VS	VS	()
98	CRLMC/0000975/2020	STATE OF ODISHA MANASWINI PRUSTY	VS NIRANJAN LENKA	// COLLIERY /159 /2019
		VS	VS	()
99	CRLMC/0000976/2020	STATE OF ODISHA BIDYADHAR BARAL@NALU	VS BIJAYA KUMAR RAGADA	// AUL /93 /2011
		VS	VS	()
100	CRLMC/0000977/2020	STATE OF ODISHA B. BHASKAR RAO	VS V. NARASINGH	// KALIMELA /121 /2019
		VS	VS	()
101	CRLMC/0000978/2020	STATE OF ODISHA LINGARAJ PARIDA	VS PRASANTA KUMAR SAHOO	// MAHILA P.S. BUXIBAZAR /154 /2013
		VS	VS	()
102	CRLMC/0000979/2020	STATE OF ODISHA PREMALATA DAS	VS RAJENDRA NATH ROUT	// BINJHARPUR /212 /2017
		VS	VS	()

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103	CRLMP/0000483/2020	STATE OF ORISSA KRUSHNA CHANDRA PALAI VS	TRILOCHAN PANIGRAHI VS	// / /0 ()
104	CRLMP/0000484/2020	STATE OF ODISHA SONALI PRADHAN VS	SATYAJIT MOHAPATRA VS	// / /0 ()
105	CRLMP/0000485/2020	STATE OF ODISHA SANJULATA MALIK VS	RABINARAYAN NAYAK VS	// / /0 ()
106	CRLMP/0000486/2020	STATE OF ODISHA DINABANDHU MALIK VS	RABINARAYAN NAYAK VS	// / /0 ()
107	CRLMP/0000487/2020	STATE OF ODISHA PANCHALI NAYAK VS	RABINARAYAN NAYAK VS	// / /0 ()
108	CRLREV/0000251/2020	STATE OF ODISHA NITYANANDA RAY VS	M/S.G.N.MISHRA VS	// MALKANGIRI /68 /2017 ()
109	CRLREV/0000252/2020	STATE OF ODISHA JITENDRA MAHAKUD @ MAHAKUL VS	DURGA PRASANNA MISHRA VS	// KISINDA /61 /2019 ()
110	CRLREV/0000253/2020	STATE OF ODISHA BIBEKANANDA SWAIN VS	BRAHMANANDA TRIPATHY VS	// / /0 ()
111	FAO/0000475/2020	STATE OF ODISHA RAMA KRUSHNA NAYAK VS	K.K.SWAIN VS	// / /0 ()
112	FAO/0000476/2020	STATE OF ODISHA SANTOSH KU.PATI VS	H.M.DHAL VS	// / /0 ()
113	FAO/0000477/2020	STATE OF ODISHA MAHENDRA KU.SWAIN VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// / /0 ()

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114	FAO/0000478/2020	SUNIL KU.SAHOO VS STATE OF ODISHA	MANOJ KUMAR MOHANT VS	// 0 //
115	FAO/0000479/2020	MAHESWAR SAHU VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
116	FAO/0000480/2020	BIJAYALAXMI NAIK VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
117	FAO/0000481/2020	B.DILLESWARI VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
118	FAO/0000482/2020	BHABANI PR.PARIJA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
119	MACA/0000286/2020	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. VS ASHA DEVI	GRACE PANDA SAMANTARAY VS	// 0 //
120	MACA/0000287/2020	MANAGER CLAIMS, M/S. UNIVERSAL SOMPOSA CO. LTD. VS JANAKI MAJHI @ KISAN	G.D. MOHANTHAN VS	// 0 //
121	MACA/0000288/2020	SR. DIVISIONAL MAAGER, NEW INDIA ASSURANCE CO. LTD. VS SATYANARAYAN MAHAKUD	SURESH K. PATTHY VS	// 0 //
122	RSA/0000129/2020	SAROJINI DEVI VS GOPI JANI	NEELAKANTHA PANDA VS	// 0 //
123	WA/0000226/2020	SUPERINTENDENT CUM PRESIDENT, BLOOD BANK VS STATE OF ODISHA	BANKANU KUMAR SARANGI VS	// 0 //
124	WA/0000227/2020	ZM,UCO BANK VS SAROJ KU.BARIK	SUBRAT MISRA VS	// 0 //
125	WA/0000228/2020	ZONAL MANAGER,UCO BANK	SUBRAT MISHRA	//

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		VS	VS	0
126	WA/0000229/2020	TUNA KANTA PADHI ZONAL MANAGER,UCO BANK	SUBRAT MISHRA	//
		VS	VS	0
127	WA/0000230/2020	NIBAS CH.BARIK ZONAL MANAGER,UCO BANK	SUBRAT MISHRA	//
		VS	VS	0
128	WA/0000231/2020	PRAFULLA KU.BEHERA ANITA NAIK	BABAJI CHARAN JENA	//
		VS	VS	0
129	WP(C)/0011406/2020	STATE OF ORISSA DR RAVINDRA KUMAR CHOWDHURY	SAMEER KUMAR DAS	//
		VS	VS	0
130	WP(C)/0011407/2020	STATE OF ODISHA JUDHISTIR MOHANTY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
131	WP(C)/0011408/2020	STATE OF ORISSA PADMAJA JAGATI	K.K.SWAIN	//
		VS	VS	0
132	WP(C)/0011409/2020	STATE OF ODISHA MADHUSUDAN NAIK	UMAKANT SAHOO	//
		VS	VS	0
133	WP(C)/0011410/2020	STATE OF ODISHA PANKAJINI SAHOO	MANOJ KUMAR MOHANTY	//
		VS	VS	0
134	WP(C)/0011411/2020	STATE OF ODISHA NRUSINGHA PRASAD SAHOO	PRAFULLA KUMAR RATH	//
		VS	VS	0
135	WP(C)/0011412/2020	STATE OF ODISHA ARJUN CHARAN SWAIN	PRAFULLA KUMAR RATH	//
		VS	VS	0
136	WP(C)/0011413/2020	STATE OF ODISHA MADHUSMITA DAS	PRAFULLA KUMAR RATH	//
		VS	VS	0

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137	WP(C)/0011414/2020	STATE OF ODISHA NARAYANA SAHOO VS	PRAFULLA KUMAR RATH VS	// // 0
138	WP(C)/0011415/2020	STATE OF ODISHA DAMODAR JENA VS	PRASANTA KUMAR NANDA VS	// // 0
139	WP(C)/0011416/2020	COLLECTOR, GANJAM HANSENS ORGANIZATION FOR PEOPLE EDUCATION (HOSE) VS	BIKRAM KUMAR SATAPATHY VS	// // 0
140	WP(C)/0011417/2020	UNION OF INDIA NIRANJAN SAHU VS	TANMAY MISHRA VS	// // 0
141	WP(C)/0011418/2020	ODISHA STATE ADMINISTRATIVE TRIBUNAL, CTC JAJATI KISHORE MALLICK VS	LALATENDU JENA VS	// // 0
142	WP(C)/0011419/2020	STATE OF ODISHA ABANTI MAHANTA VS	N.SAHANI VS	// // 0
143	WP(C)/0011420/2020	COMMISSIONER-CUM-SECRETARY TO GOVT. SANTOSH KUMAR SAHOO VS	TRILCHAN PANIGRAHI VS	// // 0
144	WP(C)/0011421/2020	STATE OF ODISHA DR.BISHNU PRASAD KAR VS	BIDYALOK MOHAPATRA VS	// // 0
145	WP(C)/0011422/2020	STATE OF ODISHA SATISH SAMANTARAY VS	BIDYALOK MOHAPATRA VS	// // 0
146	WP(C)/0011423/2020	STATE OF ODISHA BRAJA KISHORE SAHU VS	L.K.MOHANTY VS	// // 0
147	WP(C)/0011424/2020	STATE OF ORISSA BIKRAM KUMAR JAGDEV VS	L.K.MOHANTY VS	// // 0
		STATE OF ORISSA		//

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148	WP(C)/0011425/2020	DIGAMBAR NAYAK VS REGISTRAR OF COOPERTIVE SOCIETIES	SIDHESWAR MOHANTY VS	// 0 //
149	WP(C)/0011426/2020	FANINDRA KUMAR CHOUDHURY VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	// 0 //
150	WP(C)/0011427/2020	MINATI SAHU VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
151	WP(C)/0011428/2020	SUSIL KUMAR PRADHAN VS REGISTRAR, CO-OPERTATIVE SOCIETIES	ARIJEET MISHRA VS	// 0 //
152	WP(C)/0011429/2020	HADIBANDHU BEHERA VS REGISTRAR, CO-OPERATIVE SOCIETIES, ORISSA	ARIJEET MISHRA VS	// 0 //
153	WP(C)/0011430/2020	LAMBODAR SAHOO VS REGISTRAR, CO-OPERATIVE SOCIETIES	ARIJEET MISHRA VS	// 0 //
154	WP(C)/0011431/2020	ASWINI KUMAR BEHERA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
155	WP(C)/0011432/2020	BIJAY KUMAR SETHI VS STATE OF ODISHA	P.R.CHHATOI VS	// 0 //
156	WP(C)/0011433/2020	MIKHAEL DIGAL VS STATE OF ODISHA	V.NARASINGH VS	// 0 //
157	WP(C)/0011434/2020	LAXMIDHAR SAHOO VS ODISHA GRAMYA BANK	ARUN KUMAR ACHARYA VS	// 0 //
158	WP(C)/0011435/2020	BIRENDRA NARAYAN BOHIDAR VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
159	WP(C)/0011436/2020	DURGAPRASAD SANGRAMJIT MALLICK		//

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FILING REPORT AS ON :29/04/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
160	WP(C)/0011437/2020	NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD) SANJU AGRAWAL	SAILABHADRA SASTRY	//
		VS	VS	0
161	WP(C)/0011438/2020	THE AUTHORIZED OFFICER, ANDHRA BANK NIRAJ KUMAR SAHU	PRASHANTA KUMAR NAYAK	//
		VS	VS	0
162	WP(C)/0011439/2020	STATE OF ODISHA KALANDI CHARAN PATI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
163	WP(C)/0011440/2020	STATE OF ODISHA KALANDI CHARAN PATI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
164	WP(C)/0011441/2020	STATE OF ODISHA GAJENDRA KUMAR DASH	SAMEER KU DAS	//
		VS	VS	0
165	WP(C)/0011442/2020	STATE OF ODISHA BHAGABAT JENA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
166	WP(C)/0011443/2020	STATE OF ODISHA GANGADHAR SWAIN	SAMEER KUMAR DAS	//
		VS	VS	0
167	WP(C)/0011444/2020	STATE OF ODISHA TUSHAR KANTA MOHANTY	SAMEER KUMAR DAS	//
		VS	VS	0
168	WP(C)/0011445/2020	STATE OF ORISSA DR.PABITRA MOHAN NANDA	SAMEER KUMAR DAS	//
		VS	VS	0
169	WP(C)/0011446/2020	STATE OF ODISHA SANJAY KUMAR DAS	K.K.SWAIN	//
		VS	VS	0
170	WP(C)/0011447/2020	STATE OF ODISHA SHIBA JENA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0011448/2020	STATE OF ODISHA BIDYUT KUMAR PANIGRAHI VS	SURAJ MOHANTY VS	// // 0
172	WP(C)/0011449/2020	STATE OF ODISHA ARUN KUMAR ACHARYA VS	TUSAR KUMAR MISHRA VS	// // 0
173	WP(C)/0011450/2020	STATE OF ODISHA BABAJI SAHOO VS	PRADEEP KUMAR DAS VS	// // 0
174	WP(C)/0011451/2020	STATE OF ORISSA RASMI RANJAN DASH VS	PRADEEP KUMAR DAS VS	// // 0
175	WP(C)/0011452/2020	STATE OF ODISHA PRASANT KUMAR SAMANTARAY VS	SUSANTA KUMAR TRIPATHY VS	// // 0
176	WP(C)/0011453/2020	STATE OF ODISHA SMITA MISHRA VS	DEEPALI MAHAPATRA VS	// // 0
177	WP(C)/0011454/2020	STATE OF ODISHA KISHORE KUMAR PANDA VS	M/S.BIJAYA KUMAR BEHERA VS	// // 0
178	WP(C)/0011455/2020	STATE OF ODISHA SAKUNTALA AGRAWAL VS	DEEPALI MAHAPATRA VS	// // 0
179	WP(C)/0011456/2020	UNION OF INDIA PHULAMANI MARANDI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
180	WP(C)/0011457/2020	STATE OF ODISHA KSHIROD KUMAR SETH VS	KHIROD K.ROUT VS	// // 0
181	WP(C)/0011458/2020	STATE OF ODISHA SUKALAL GIRI VS STATE OF ORISSA	RANJIT SAMAL VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0011459/2020	PRATAP KUMAR BEHERA VS STATE OF ODISHA	KHIROD K.ROUT VS	// 0 //
183	WP(C)/0011460/2020	GATI KRISHNA SETHY VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
184	WP(C)/0011461/2020	LAKSHMI PRASAD MAHAKUR VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
185	WP(C)/0011462/2020	BAIKUNTHA NATH MAHAKUD VS STATE OF ORISSA	DILLIP KU MOHAPATRA VS	// 0 //
186	WP(C)/0011463/2020	ARUNIMA DUTTA VS NATIONAL INSTITUTE OF TECHNOLOGY	PRAFULLA KUMAR RATH VS	// 0 //
187	WP(C)/0011464/2020	SUSHIL KUMAR SETHY VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
188	WP(C)/0011465/2020	ABANTI MOHANTA VS STATE OF ORISSA	DILLIP KU MOHAPATRA VS	// 0 //
189	WP(C)/0011466/2020	PRADIP KUMAR SAHU VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
190	WP(C)/0011467/2020	SHANKAR BERA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
191	WP(C)/0011468/2020	HIMANSU SETH VS STATE OF ORISSA	JITENDRA KUMAR DIGAL VS	// 0 //
192	WP(C)/0011469/2020	JALESWAR SETHY VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
193	WP(C)/0011470/2020	M.RAJESH	JITENDRA KUMAR DIGAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ORISSA		//
194	WP(C)/0011471/2020	RATNAKAR BHUYAN	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
195	WP(C)/0011472/2020	JANARDAN BHOI	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0011473/2020	PRAFULLA KUMAR MISHRA	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		THE CHAIRMAN, LIC OF INDIA		//
197	WP(C)/0011474/2020	RANJAN KUMAR PRUSTY	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0011475/2020	KALAPATARU BRAHMA	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0011476/2020	RAMESH CHANDRA ROUT	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0011477/2020	BASUDEV SINGH	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0011478/2020	ANADI BHARATI	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0011479/2020	PADMA LOCHAN BARIK	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0011480/2020	RAJKISHORE DEHURY	PRASANTA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0011481/2020	MANOJ KUMAR ROUT	PRASANTA KUMAR SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0011482/2020	THE EO, ANGUL MUNICIPALITY NIRANJAN SAHOO VS STATE OF ODISHA	BISWARANJAN MOHAPATRA VS	// // 0 //
206	WP(C)/0011483/2020	B Aidhar Swain VS THE STATE OF ODISHA	BISWARANJAN MOHAPATRA VS	// 0 //
207	WP(C)/0011484/2020	SATISH PRASAD PADHY VS STATE OF ODISHA	AMAR KUMAR MOHANTY VS	// 0 //
208	WP(C)/0011485/2020	SHARMISTA PANDA VS STATE OF ODISHA	AMAR KUMAR MOHANTY VS	// 0 //
209	WP(C)/0011486/2020	PRABHASINI PATRA VS STATE OF ODISHA	AMAR KUMAR MOHANTY VS	// 0 //
210	WP(C)/0011487/2020	ANUGUL GRAMA RAKHI SANGHA, BARAPADA VS STATE OF ODISHA	AMAR KUMAR MOHANTY VS	// 0 //
211	WP(C)/0011488/2020	KEONJHAR GRAMA RAKHI SANGHA, SIRIBAHAN VS STATE OF ODISHA	AMAR KUMAR MOHANTY VS	// 0 //
212	WP(C)/0011489/2020	BARGARH DISTRICT GRAMA RAKHI SANGHA, KALABISUMCHH VS STATE OF ODISHA	AMAR KUMAR MOHANTY VS	// 0 //
213	WP(C)/0011490/2020	GADADHAR MOHANTY VS STATE OF ORISSA	SATYABRATA MOHANTY VS	// 0 //
214	WP(C)/0011491/2020	JAGABANDHU@L.A.C SAHOO VS UNION OF INDIA	ASHOK KUMAR ROUT VS	// 0 //
215	WP(C)/0011492/2020	DINABANDHU ROUT VS UNION OF INDIA	ASHOK KUMAR ROUT VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0011493/2020	PRATYUSH ROUT VS UNION OF INDIA	ASHOK KUMAR ROUT VS	// () //
217	WP(C)/0011494/2020	RAMESH CHANDRA NAYAK VS STATE OF ODISHA	S.PATTANAIAK VS	// () //
218	WP(C)/0011495/2020	DIGAMBAR NAYAK VS STATE OF ODISHA	S.PATTANAIAK VS	// () //
219	WP(C)/0011496/2020	KANAKA MANJARI PATTNAIK VS STATE OF ODISHA	S.PATTANAIAK VS	// () //
220	WP(C)/0011497/2020	SAKUNTALA SAHOO VS STATE OF ODISHA	S.PATTANAIAK VS	// () //
221	WP(C)/0011498/2020	JAYANTI KUMARI SWIAN VS STATE OF ODISHA	S.PATTANAIAK VS	// () //
222	WP(C)/0011499/2020	SUBASH CHANDRA NAYAK VS STATE OF ODISHA	S.PATTANAIAK VS	// () //
223	ABLAPL/0004650/2020	JAGA BHOI @ JAGAN BHOI VS STATE OF ODISHA	DEEPAK R. PARIDA VS	BALIANTA P.S. /116 /2020 J.M.F.C.,BHUBANESWAR(Khordha *) GR/0000268/2020
224	ABLAPL/0004651/2020	RASHMI KANTA NAYAK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	ROURKELA CYBER P.S. /04 /2020 () //
225	ABLAPL/0004652/2020	BIKRAMJIT SAHOO VS STATE OF ODISHA	SATYA SINDHU KASHYAP VS	BHANJANAGAR /104 /2020 () //
226	ABLAPL/0004653/2020	HARIHARA BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SALIPUR /130 /2020 () //
227	ABLAPL/0004654/2020	NIJAR MUNDA	K.C.NAYAK	BAMBARI /44 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
228	ABLAPL/0004655/2020	MURGI MUNDA	K.C.NAYAK	BAMBARI /44 /2020
		VS	VS	()
		STATE OF ODISHA		//
229	ABLAPL/0004656/2020	YUDHISTIRA MAHANTA	K.C.NAYAK	BAMBARI /44 /2020
		VS	VS	()
		STATE OF ODISHA		//
230	ABLAPL/0004657/2020	JEMA MUNDA	K.C.NAYAK	BAMBARI /44 /2020
		VS	VS	()
		STATE OF ODISHA		//
231	ABLAPL/0004658/2020	SUSAMA PALIA	K.C.NAYAK	BAMBARI /44 /2020
		VS	VS	()
		STATE OF ODISHA		//
232	ABLAPL/0004659/2020	JAGANNATH PATRA	S.K.MOHANTY	JAGANNATHA PRASAD /26 /2020
		VS	VS	()
		STATE OF ODISHA		//
233	ABLAPL/0004660/2020	DEBENDRA SETHY	BISWARANJAN DALAI	MAHANGA /80 /2020
		VS	VS	()
		STATE OF ODISHA		//
234	ABLAPL/0004661/2020	MANAS TARAI @ BEHERA	BISWARANJAN DALAI	MANCHESWAR P.S. /148 /2020
		VS	VS	()
		STATE OF ODISHA		//
235	ABLAPL/0004662/2020	ROSALIN BEHERA @ TARAI	BISWARANJAN DALAI	MANCHESWAR P.S. /148 /2020
		VS	VS	()
		STATE OF ODISHA		//
236	ABLAPL/0004663/2020	GURUPADA MANDAL	UNMESH CHANDRA JENA	SINGLA /77 /2020
		VS	VS	()
		STATE OF ODISHA		//
237	ABLAPL/0004664/2020	KALYANI DAS	DEBASNAN DAS	ERASAMA /68 /2020
		VS	VS	()
		STATE OF ODISHA		//
238	ABLAPL/0004665/2020	KALIA BEHERA @ SUDAM CHARAN SAHU	RAJENDRA KUMAR PRADHAN	BANTALA /69 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	ABLAPL/0004666/2020	STATE OF ODISHA TUKUNA MALIK VS	ABHIJIT DAS VS	// MARSHAGHAI /58 /2020 ()
240	ABLAPL/0004667/2020	STATE OF ODISHA SIBA @ SUNIL KUMAR MOHARANA VS	B.K.NAYAK VS	// PIPLI /96 /2020 ()
241	ABLAPL/0004668/2020	STATE OF ODISHA PRADEEP SINGH VS	DURLLABHA RANJAN MISHRA VS	// ANGUL TOWN /487 /2020 ()
242	ABLAPL/0004669/2020	STATE OF ODISHA HARIHAR SETHY VS	RAMANI KANTA PATTANAIAK VS	// KISHORENGAR /34 /2020 ()
243	ABLAPL/0004670/2020	STATE OF ODISHA MANAS @ MANAS RANJAN BEHERA VS	PRADEEP KUMAR PANDA VS	// PARJANG /48 /2020 ()
244	ABLAPL/0004671/2020	STATE OF ODISHA KALIA @ SUKANTA PARIDA VS	B.K.NAYAK VS	// DELANGA /39 /2020 ()
245	ABLAPL/0004672/2020	STATE OF ODISHA DINABANDHU SAHOO VS	L.N.RAYATSINGH VS	// MADHUPATNA /76 /2020 ()
246	ABLAPL/0004673/2020	STATE OF ODISHA SACHIN BALIYARSINGH VS	SAROJ KUMAR DASH VS	// NIRAKARPUR /05 /2017 ()
247	ABLAPL/0004674/2020	STATE OF ODISHA BIKRAM KHATUA VS	CHHABI BEHERA VS	// CUTTACK SADAR /203 /2020 ()
248	ABLAPL/0004675/2020	STATE OF ODISHA SANTOSH KUMAR NAYAK @ SANTOSH NAYAK VS	DEBASIS TRIPATHY VS	// GOP /101 /2020 ()
249	ABLAPL/0004676/2020	STATE OF ODISHA ANTARJAMI MEHER VS STATE OF ODISHA	BIJAY KUMAR RAGADA VS	// /97 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	ABLAPL/0004677/2020	DUSMANTA PRADHAN VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	PARJANG /93 /2020 () //
251	ABLAPL/0004678/2020	RAMESH MEHER VS STATE OF ODISHA	BIJAY KUMAR RAGADA VS	RENGALI (SAMBALPUR) /74 /2020 () //
252	ABLAPL/0004679/2020	ABHAYA NAIK VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	TUMUSINGA /47 /2020 () //
253	ABLAPL/0004680/2020	SIV SHANKAR NAYAK VS STATE OF ODISHA	S.K.MOHANTY VS	POLASARA PS /57 /2017 () //
254	ABLAPL/0004681/2020	BUDHADITYA PRADHAN VS STATE OF ODISHA	P.R. CHHATOI VS	KONARK /48 /2018 () //
255	ABLAPL/0004682/2020	SNEHALATA MAHARANA VS STATE OF ODISHA	R.K.ROUTRAY VS	MALGODOWN /123 /2017 () //
256	ABLAPL/0004683/2020	CHANDAN MOHAPATRA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	/ /0 () //
257	ABLAPL/0004684/2020	FIROZ KHAN VS STATE OF ODISHA	P.R.CHHATOI VS	KHANDAGIRI P.S. /171 /2020 () //
258	ABLAPL/0004685/2020	GITANJALI BEHERA@GITA BEHERA VS STATE OF ODISHA	JASHOBANTA DASH VS	PALLAHARA /51 /2020 () //
259	ABLAPL/0004686/2020	TRIPTI RANI GIRI@TRUPTIRANI GIRI VS STATE OF ODISHA	M/S. SURYAKANTA DWIBEDI VS	BADSAHI /45 /2020 () //
260	ABLAPL/0004687/2020	SUSANTA KUMAR BEHERA VS STATE OF ODISHA	ARCHANA MOHANTY VS	PURI SADAR /69 /2020 () //
261	ABLAPL/0004688/2020	LAXMIKANTA BAL	SUPRIYA PATRA	BHANDARIPOKHARI /77 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
262	ABLAPL/0004689/2020	RAGHU @ RAGHUA @ RAJIB NAIK	KAUSTUVA MOHANTY	AIRPORT /12 /2020
		VS	VS	()
		STATE OF ODISHA		//
263	ABLAPL/0004690/2020	BIKASH KUMAR POLAI	S.SRAY-2	BHANJANAGAR /184 /2020
		VS	VS	()
		STATE OF ODISHA		//
264	ABLAPL/0004691/2020	SURENDRA SANKHUA	SUPRIYA PATRA	BHANDARIPOKHARI /77 /2020
		VS	VS	()
		STATE OF ODISHA		//
265	ABLAPL/0004692/2020	INDRACHAND AGRAWAL	SIDHARTH DAS	BARGARH SADAR /115 /2020
		VS	VS	()
		STATE OF ODISHA		//
266	ABLAPL/0004693/2020	SACHIN BALIYARSINGH	SARIJ KU. DASH	NIRAKARPUR /83 /2016
		VS	VS	()
		STATE OF ODISHA		//
267	ABLAPL/0004694/2020	RAJA BARIK	MANAS CHAND	BANAPUR P.S. /88 /2020
		VS	VS	()
		STATE OF ODISHA		//
268	ABLAPL/0004695/2020	BIPIN KUMAR PALEI	SAROJ KU. DASH	NIRAKARPUR /83 /2016
		VS	VS	()
		STATE OF ODISHA		//
269	ABLAPL/0004696/2020	PARESH KUMAR SAHOO	PRADIPTA BEURA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
270	ABLAPL/0004697/2020	RAJANI KANTA SAHOO	MANAS RANJAN PANDA	SEA BEACH /74 /2020
		VS	VS	()
		STATE OF ODISHA		//
271	ABLAPL/0004698/2020	BAPUNA @ SUBHENDU MOHAN LENKA	SUSANTA KUMAR NAYAK	BALANGA /19 /2020
		VS	VS	()
		STATE OF ODISHA		//
272	ABLAPL/0004699/2020	SRIDHAR BARIK	JYOTIRMAYA SAHOO	SAHID NAGAR P.S. /164 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	ABLAPL/0004700/2020	STATE OF ODISHA CHANDRAKANTA SETHI VS	B.K.NAYAK VS	// SATYABADI /193 /2019 ()
274	ABLAPL/0004701/2020	STATE OF ODISHA JYOTI RANJAN SENAPATI VS	PRADEEP KUMAR DAS VS	// BHADRAK RURAL /165 /2020 ()
275	ABLAPL/0004702/2020	STATE OF ODISHA NARENDRA NATH OJHA VS	PRADEEP KUMAR DAS VS	// BHADRAK RURAL /201 /2020 ()
276	ABLAPL/0004703/2020	STATE OF ODISHA HADIBANDHU PANDA VS	PRADEEP KUMAR DAS VS	// OUPADA /34 /2020 ()
277	ABLAPL/0004704/2020	STATE OF ODISHA PADMABATI MALLIK VS	PRADEEP KUMAR DAS VS	// BALANGA /24 /2020 ()
278	ABLAPL/0004705/2020	STATE OF ODISHA BIRENDRA JENA VS	DEBASIS TRIPATHY VS	// BARI /57 /2020 ()
279	ABLAPL/0004706/2020	STATE OF ODISHA BULU PRADHAN VS	BIDYADHAR MANSINGH VS	// NIHALPRASAD /21 /2020 ()
280	ABLAPL/0004707/2020	STATE OF ODISHA MAHESWAR SWAIN VS	SAMARENDRA MOHANTY VS	// GOP /101 /2020 ()
281	ABLAPL/0004708/2020	STATE OF ODISHA BRUNDABAN PALLAI VS	DEBASIS TRIPATHY VS	// GRAM GANJAM /46 /2020 ()
282	ABLAPL/0004709/2020	STATE OF ODISHA ARAKHITA JALLY VS	JUGALA KISHORE PANDA VS	// BRAHMAGIRI /47 /2020 ()
283	ABLAPL/0004710/2020	STATE OF ODISHA KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	ARCHANA MOHANTY VS	// / /0 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	ABLAPL/0004711/2020	RAJAYA PANDA VS STATE OF ODISHA	S.K.DASH VS	SORO /112 /2020 () //
285	ABLAPL/0004712/2020	GURUNATH KATAPADIA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /61 /2020 () //
286	ABLAPL/0004713/2020	SUBHRANSHU ROUT VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	RASOL /36 /2020 () //
287	ABLAPL/0004714/2020	PRADEEP KUMAR SETHI VS STATE OF ODISHA	S.MOHAPATRA VS	BOUDH /65 /2020 () //
288	ABLAPL/0004715/2020	K.RAJENDRA PATRO@ K. RAJENDRA PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /119 /2020 () //
289	ABLAPL/0004716/2020	BASANTA KUMAR SWAIN VS STATE OF ODISHA	TANMAYA KU.MOHANTY VS	KONARK /33 /2020 () //
290	ABLAPL/0004717/2020	RILU @ SUJIT KUMAR GARNAYAK VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	CHHENDIPADA /109 /2020 () //
291	ABLAPL/0004718/2020	JITU NAIK@DEBENDRA KUMAR NAIK VS STATE OF ODISHA	SIDHANT DWIBEDI VS	HEMGIR /88 /2020 () //
292	ABLAPL/0004719/2020	SAMBIT TRIPATHY VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /17 /2020 () //
293	ABLAPL/0004720/2020	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	BARANGA /43 /2020 () //
294	ABLAPL/0004721/2020	RUKMAN JENA VS STATE OF ODISHA	ASIT KUMAR JENA VS	BADACHANA /84 /2020 () //
295	ABLAPL/0004722/2020	AJAYA KUMAR SAHOO	PRADIPTA BEURA	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0004723/2020	PRABHA JENA @ PRAVAKAR JENA	B.B.ROUTRAY	BARAMBA /64 /2020
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0004724/2020	HEMANTA SAMANTRAY	TANMAYA KUMAR MOHANTY	TOMANDO /23 /2020
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0004725/2020	PRATIMA JENA	B.B.ROUTRAY	BARAMBA /64 /2020
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0004726/2020	JAGAN DAS	TANMAY KUMAR MOHANTY	DELANGA /87 /2019
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0004727/2020	SUKANT MANASINGH	TARA PRASAD MOHAPATRA	BRAHMAGIRI /131 /2010
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0004728/2020	LALIPTA ROUTRAY@KABULI	TANMAYA KUMAR MOHANTY	TOMANDO /23 /2020
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0004729/2020	SUKANTA KUMAR DALAI	SATYA RANJAN PATI	BADACHANA /89 /2020
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0004730/2020	HAPPY KHAN@AMIR KHAN	DIPTIREKHA NANDA	KHURDA P.S. /135 /2020
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0004731/2020	PRADIP KUMAR NAYAK	ARIJEET MISHRA	BHANDARIPOKHARI /77 /2020
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0004732/2020	SANDHI @ SANJI @ SAOUNDHARYA BARIK	ASHOK KUMAR SAHOO	PATKURA /49 /2020
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0004733/2020	NIKUNJA BIHARI BEAURIA	ARIJEET MISHRA	BHANDARIPOKHARI /77 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	ABLAPL/0004734/2020	STATE OF ODISHA EKADASI SUTAR VS	SMRUTI RANJAN MOHAPATRA VS	// NIKIRAI /21 /2020 ()
308	ABLAPL/0004735/2020	STATE OF ODISHA MANOJ KUMAR DAS VS	BHARATI DASH VS	// SATYABADI /124 /2020 ()
309	ABLAPL/0004736/2020	STATE OF ODISHA MRUTANJAYA NAYAK@MRUTUNJAYA VS	JYOTIRMAYA SAHOO VS	// ADVA /163 /2020 ()
310	ABLAPL/0004737/2020	STATE OF ODISHA ALOK @ ALO KUMAR JAIN VS	JAYADEBA BEHERA VS	// BELPARA /77 /2020 ()
311	ABLAPL/0004738/2020	STATE OF ODISHA P.RAJA RAO SUBUDHI@RAJA RAO VS	JYOTIRMAYA SAHOO VS	// BERHAMPUR SADAR /117 /2020 ()
312	ABLAPL/0004739/2020	STATE OF ODISHA PADMANAVA BALIARSINGH @ PADU VS	S.K.BHANJADEO VS	// KHURDA SADAR /61 /2020 ()
313	ABLAPL/0004740/2020	STATE OF ODISHA CHITARANJAN NAYAK VS	JYOTIRMAYA SAHOO VS	// NUAGAM (DIGAPAHANDI) /88 /2020 ()
314	ABLAPL/0004741/2020	STATE OF ODISHA ROCKY BEHERA VS	S.K.BHANJADEO VS	// KHURDA P.S. /12 /2018 ()
315	ABLAPL/0004742/2020	STATE OF ODISHA BIPIN CHANDRA PALLAI VS	S.K.BHANJADEO VS	// GANJAM PS /35 /2020 ()
316	ABLAPL/0004743/2020	STATE OF ODISHA SUSHANTA SETHI@SUSANTA SETHI VS	AMULYA RATNA PANDA VS	// SORO /519 /2019 ()
317	ABLAPL/0004744/2020	STATE OF ODISHA SUJIT KUMAR SAMAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BINJHARPUR /114 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	ABLAPL/0004745/2020	KALANDI SWAIN VS STATE OF ODISHA	B.K.NAYAK VS	PIPLI /82 /2020 () //
319	ABLAPL/0004746/2020	CHAKRADHAR BEHERA@CHAKARA BADHIAM/S.RAJENDRA N.ROUT VS STATE OF ODISHA	VS	JODAPADAR /46 /2020 () //
320	ABLAPL/0004747/2020	GOBINDA CHANDRA DAS VS STATE OF ODISHA	J.K.KHANDAYATRAY VS	SAHADEV KHUNTA /35 /2018 () //
321	ABLAPL/0004748/2020	SUKANT MANASINGH VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /130 /2010 () //
322	ABLAPL/0004749/2020	DIPU SETHY VS STATE OF ODISHA	L.BHUYAN VS	GHASIPURA /03 /2019 () //
323	ABLAPL/0004750/2020	SUKANT MANASINGH VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /05 /2008 () //
324	ABLAPL/0004751/2020	NARESH JENA VS STATE OF ORISSA	ASHOK KUMAR SAHOO VS	Tantiapal Marine /20 /2020 () //
325	ABLAPL/0004752/2020	JHARI BEHERA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	DASPALLA /64 /2020 () //
326	ABLAPL/0004753/2020	BIDYADHAR SUTAR VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	/ /0 () //
327	ABLAPL/0004754/2020	SUKANTI NAIK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	DASPALLA /11 /2020 () //
328	ABLAPL/0004755/2020	PRATIMA MALLIK VS STATE OF ORISSA	ASHOK KUMAR SAHOO VS	MAHAKALPARA /45 /2020 () //
329	ABLAPL/0004756/2020	GORA BEHERA	S.P.DASH	TURUMUNGA /33 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0004757/2020	PRADEEP KUMAR BAGH	MANORANJAN PADHY	LAXMIPUR /28 /2020
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0004758/2020	RAMA CHANDRA BEHERA	NARAYAN BEURA	BANKI /67 /2020
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0004759/2020	BHAGIRATHI PARIDA	N.K.SAHU	BHANDARIPOKHARI /77 /2020
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0004760/2020	ANJALI GOCHHI	H.N MOHAPATRA	TIGIRIA /34 /2020
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0004761/2020	LALI @ DEBRAJ PANIKA	SUSHANTA KUMAR JOSHI	KANTABANJI /63 /2020
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0004762/2020	SHATRUGHNA BEHERA @ SATRUGHNA	S.ROUT	ANGUL TOWN /458 /2020
		VS	VS	()
		STATE OF ORISSA		//
336	ABLAPL/0004763/2020	KAMALAKANTA MOHANTA @ RENGTA @ RESMI	SAMIR KUMAR MISHRA	BARIPADA SADAR /41 /2020
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0004764/2020	BARU @ BARUN NAIK	M/S. S.ROUT	BANARAPAL /276 /2019
		VS	VS	()
		STATE OF ORISSA		//
338	ABLAPL/0004765/2020	MIKUL DAS @ RAJAPRABHU DAS	PRANAB KUMAR SAMANTRAY	/47 /2020
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0004766/2020	KAMALAKANTA MOHANTA	SAMIR KUMAR MISHRA	BETNOTI /44 /2020
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0004767/2020	MIKUL DAS @ RAJAPRABHU DAS	PRANAB KUMAR SAMANTRAY	ANANDAPUR /55 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	ABLAPL/0004768/2020	STATE OF ODISHA RABI MUDULI VS	RABINDRA NATH PANDA VS	// BANKI /99 /2020 ()
342	ABLAPL/0004769/2020	STATE OF ODISHA SUKANT KU.BEHERA VS	PRNOY MOHANTY VS	// RANPUR /262 /2019 ()
343	ABLAPL/0004770/2020	STATE OF ODISHA BHARAT NAIK VS	RASHMI RANJAN MISHRA VS	// KHANDAPARA /108 /2020 ()
344	ABLAPL/0004771/2020	STATE OF ODISHA JYOSTNARANI JENA VS	ARCHANA MOHANTY VS	// JODAPADAR /4 /2020 ()
345	ABLAPL/0004772/2020	STATE OF ORISSA BILASH NAIK VS	RASHMI RANJAN MISHRA VS	// KHANDAPARA /108 /2020 ()
346	ABLAPL/0004773/2020	STATE OF ODISHA SARAT CHANDRA NAYAK VS	SATYA RANJAN MISHRA VS	// BADACHANA /88 /2020 ()
347	ABLAPL/0004774/2020	STATE OF ODISHA MALATI PARIDA VS	SIDHARTH GOUTAM DAS VS	// CHHEND /71 /2018 ()
348	ABLAPL/0004775/2020	STATE OF ODISHA MAMITA ALATIA @ MAMATA VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	// BHANJANAGAR /104 /2020 () //

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MISC CASES FILED on :29/04/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	29/2020 STREV/89/2019	M/S. SRI TEJ SHAKTI FOOD INDUSTRIES-MP	M/S.J.M.PATTANAIAK
2	311/2020 CRLREV/196/2012	BHAGABAN GANTAYAT-MP	M/S.LALATENDU SAMANTARAY
3	312/2020 CRLREV/251/2020	NITYANANDA RAY-MP	M/S.G.N.MISHRA
4	313/2020 CRLREV/251/2020	NITYANANDA RAY-MP	M/S.G.N.MISHRA
5	324/2020 WA/215/2020	SUBENTI @ SUBANTRAY PRADHAN-MP	B.S.DASPARIDA
6	325/2020 WA/165/2020	RAJIB KU.PARIDA-MP	PRAFULLA KUMAR RATH
7	326/2020 WA/227/2020	ZM,UCO BANK-MP	SUBRAT MISRA
8	327/2020 WA/227/2020	ZM,UCO BANK-MP	SUBRAT MISRA
9	328/2020 BLAPL/6111/2018	PRAFULLA KUMAR SAHOO-MP	UMAKANT SAHOO
10	328/2020 WA/228/2020	ZONAL MANAGER,UCO BANK-MP	SUBRAT MISHRA
11	329/2020 BLAPL/1593/2020	DHARMENDRA GUPTA-MP	B.S.DASPARIDA
12	329/2020 FAO/477/2020	MAHENDRA KU.SWAIN-MP	MANOJ KUMAR MOHANTY
13	329/2020 WA/228/2020	ZONAL MANAGER,UCO BANK-MP	SUBRAT MISHRA
14	330/2020 BLAPL/893/2020	MAHASWETA BISWAL-MP	B.S.DASPARIDA
15	330/2020 FAO/478/2020	SUNIL KU.SAHOO-MP	MANOJ KUMAR MOHANT
16	330/2020 WA/228/2020	ZONAL MANAGER,UCO BANK-MP	SUBRAT MISHRA
17	331/2020 BLAPL/3136/2018	GAUTAM KUNDU-MP	SHIB SHANKAR MOHANTY
18	331/2020 FAO/479/2020	MAHESWAR SAHU-MP	MANOJ KUMAR MOHANTY
19	331/2020 WA/229/2020	ZONAL MANAGER,UCO BANK-MP	SUBRAT MISHRA
20	332/2020 BLAPL/6836/2019	JAGANNATH SAHU-MP	M/S.MANORANJAN PADHY
21	332/2020 FAO/480/2020	BIJAYALAXMI NAIK-MP	MANOJ KUMAR MOHANTY
22	332/2020 WA/229/2020	ZONAL MANAGER,UCO BANK-MP	SUBRAT MISHRA
23	333/2020 BLAPL/1793/2020	PRAKASH KUKREJA-MP	B.S.DASPARIDA
24	333/2020 FAO/481/2020	B.DILLESWARI-MP	MANOJ KUMAR MOHANTY
25	333/2020 WA/229/2020	ZONAL MANAGER,UCO BANK-MP	SUBRAT MISHRA
26	334/2020	RUPESH BHADRA @ RUPESH KUMAR BHADRA-MP	BRAJA KISHOR NAYAK

27	BLAPL/2812/2020 334/2020 FAO/482/2020	BHABANI PR.PARIJA-MP	MANOJ KUMAR MOHANTY
28	334/2020 WA/230/2020	ZONAL MANAGER,UCO BANK-MP	SUBRAT MISHRA
29	335/2020 FAO/477/2020	MAHENDRA KU.SWAIN-MP	MANOJ KUMAR MOHANTY
30	335/2020 WA/230/2020	ZONAL MANAGER,UCO BANK-MP	SUBRAT MISHRA
31	336/2020 BLAPL/2577/2020	RAJA @ KULAMANI DALEI-MP	SAMIR KUMAR MISHRA
32	336/2020 FAO/478/2020	SUNIL KU.SAHOO-MP	MANOJ KUMAR MOHANT
33	336/2020 WA/230/2020	ZONAL MANAGER,UCO BANK-MP	SUBRAT MISHRA
34	337/2020 BLAPL/2884/2020	NATIA@MITU@MAHENDRA SWAIN-MP	JYOTIRMAYA SAHOO
35	337/2020 FAO/480/2020	BIJAYALAXMI NAIK-MP	MANOJ KUMAR MOHANTY
36	337/2020 WA/231/2020	ANITA NAIK-MP	BABAJI CHARAN JENA
37	338/2020 BLAPL/2899/2020	AKHAYA KUMAR MALLIK-MP	AMULYA RATNA PANDA
38	338/2020 FAO/481/2020	B.DILLESWARI-MP	MANOJ KUMAR MOHANTY
39	338/2020 WA/231/2020	ANITA NAIK-MP	BABAJI CHARAN JENA
40	339/2020 FAO/482/2020	BHABANI PR.PARIJA-MP	MANOJ KUMAR MOHANTY
41	348/2020 CMP/336/2020	APARNA DHIR SINGH-MP	MAHESWAR MOHANTY
42	349/2020 CMP/337/2020	SAMPAD DEVI-MP	TUSAR KUMAR MISHRA
43	350/2020 CMP/338/2020	GOBINDA SAHU-MP	ALAKHA CHANDRA MAHANTY
44	351/2020 CMP/339/2020	MANOJ KUMAR SAHOO-MP	PRAFULLA KUMAR RATH
45	466/2020 MACA/287/2020	MANAGER CLAIMS, M/S. UNIVERSAL SOMPO G.I.CO. LTDA-MP	MD. ALI KHAN
46	467/2020 MACA/288/2020	SR. DIVISIONAL MAAGER, NEW INDIA ASSURANCE CO. LTD-MP	SUBRAT SATPATHY
47	561/2020 CRLMC/972/2020	SANU @ SANATAN PRADHAN-MP	B.K.NAYAK
48	562/2020 CRLMC/973/2020	SARAT JENA @ GODHI-MP	B.K.NAYAK
49	563/2020 CRLMC/975/2020	MANASWINI PRUSTY-MP	NIRANJAN LENKA
50	564/2020 CRLMC/977/2020	B. BHASKAR RAO-MP	V. NARASINGH
51	565/2020 CRLMC/978/2020	LINGARAJ PARIDA-MP	PRASANTA KUMAR SAHOO
52	589/2020 CRLA/202/2017	DURGA SAHOO-MP	MR.B.B.ROUTRAY
53	5162/2020 WP(C)/11406/2020	DR RAVINDRA KUMAR CHOWDHURY-MP	SAMEER KUMAR DAS
54	5163/2020 WP(C)/11140/2020	JAGADISH PATRA-MP	PRAFULLA KU.RATH
55	5164/2020 WP(C)/11408/2020	PADMAJA JAGATI-MP	K.K.SWAIN
56	5165/2020 WP(C)/497/2020	MAHESH CHANDRA RAY-MP	MANOJ KUMAR MOHANTY
57	5166/2020 WP(C)/1307/2020	SIKHARA CHANDRA JENA-MP	M/S.MANOJ KUMAR MOHANTY

58	5167/2020 WP(C)/11113/2020	M/S.BALASORE ALLOYS LTD-MP	M/S.S.D.DAS
59	5168/2020 WP(C)/11410/2020	PANKAJINI SAHOO-MP	MANOJ KUMAR MOHANTY
60	5169/2020 WP(C)/11049/2020	ANIMA SORENG-MP	SEVATI SOREN
61	5170/2020 WP(C)/11415/2020	DAMODAR JENA-MP	PRASANTA KUMAR NANDA
62	5171/2020 WP(C)/11418/2020	JAJATI KISHORE MALLICK-MP	LALATENDU JENA
63	5172/2020 WP(C)/11421/2020	DR.BISHNU PRASAD KAR-MP	BIDYALOK MOHAPATRA
64	5173/2020 WP(C)/11422/2020	SATISH SAMANTARAY-MP	BIDYALOK MOHAPATRA
65	5174/2020 WP(C)/11424/2020	BIKRAM KUMAR JAGDEV-MP	L.K.MOHANTY
66	5175/2020 WP(C)/11427/2020	MINATI SAHU-MP	SAROJ KUMAR DASH
67	5176/2020 WP(C)/11428/2020	SUSIL KUMAR PRADHAN-MP	ARIJEET MISHRA
68	5177/2020 WP(C)/11429/2020	HADIBANDHU BEHERA-MP	ARIJEET MISHRA
69	5178/2020 WP(C)/11430/2020	LAMBODAR SAHOO-MP	ARIJEET MISHRA
70	5180/2020 WP(C)/11433/2020	MIKHAEL DIGAL-MP	V.NARASINGH
71	5181/2020 WP(C)/11435/2020	BIRENDRA NARAYAN BOHIDAR-MP	PRASHANTA KUMAR NAYAK
72	5182/2020 WP(C)/11113/2020	M/S.BALASORE ALLOYS LTD-MP	M/S.S.D.DAS
73	5183/2020 WP(C)/11367/2020	MEENATI KUMARI NAYAK-MP	ALOK KUMAR MOHAPATRA
74	5184/2020 WP(C)/11368/2020	SASMITA DHAL-MP	ALOK KUMAR MOHAPATRA
75	5185/2020 WP(C)/11369/2020	SANGRAM KESHARI PATTNAYAK-MP	ALOK KU.MOHAPATRA
76	5186/2020 WP(C)/11425/2020	DIGAMBAR NAYAK-MP	SIDHESWAR MOHANTY
77	5187/2020 WP(C)/11426/2020	FANINDRA KUMAR CHOUDHURY-MP	SIDHESWAR MOHANTY
78	5188/2020 WP(C)/11438/2020	NIRAJ KUMAR SAHU-MP	PRASHANTA KUMAR NAYAK
79	5189/2020 WP(C)/11433/2020	MIKHAEL DIGAL-MP	V.NARASINGH
80	5190/2020 WP(C)/11456/2020	PHULAMANI MARANDI-MP	BIJAYA KUMAR BEHERA I
81	5191/2020 WP(C)/11463/2020	ARUNIMA DUTTA-MP	PRAFULLA KUMAR RATH
82	5192/2020 WP(C)/11475/2020	KALAPATARU BRAHMA-MP	MANOJ KUMAR MOHANTY
83	5193/2020 WP(C)/11476/2020	RAMESH CHANDRA ROUT-MP	MANOJ KUMAR MOHANTY
84	5194/2020 WP(C)/11484/2020	SATISH PRASAD PADHY-MP	AMAR KUMAR MOHANTY
85	5195/2020 WP(C)/11437/2020	SANJU AGRAWAL-MP	SAILABHADRA SASTRY
86	82/2020 CONTC/905/2018	PRADIPTA KISHORE PANDA-MP	
87	83/2020 CONTC/906/2018	BIJAYA KUMAR DAS-MP	
88	84/2020 CONTC/907/2018	BIJAYA KUMAR SENAPATI-MP	
89	85/2020	SIBA PRASAD DAS-MP	

90	CONTC/908/2018 86/2020	ABAHAYA KUMAR BEHERA-MP	
91	CONTC/909/2018 335/2020	BELIA @ SUSANTA KUMAR MAJHI-MP	
92	BLAPL/1545/2020 417/2020	HEMANTA@HEMANTA KUMAR DALAI-MP	RASHMI RANJAN MISHRA
93	ABLAPL/1945/2018 418/2020	BALA KRISHNA PANDA-MP	
94	ABLAPL/221/2020 419/2020	PRAGNYA KUMARI GOUDA-MP	
95	ABLAPL/16868/2019 5179/2020 WP(C)/4812/2020	SURYA NARAYAN PADHY-MP	